



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

17/01/2019

T.A./260/2016

ON MEMO FOR WITHDRAWAL

H K TRIPATHY

-V/S-

INDIAN COUNCIL OF MEDICAL RESEARCH

ITEM NO: 13

FOR APPLICANTS(S) Adv. : Mr.P.K.Sahoo

FOR RESPONDENTS(S) Adv.: Mr.D.K.Patnaik

Notes of The Registry	Order of The Tribunal
	Mr.P.K.Sahoo, learned counsel for the applicant submits that his name is not reflected in the cause list. Registry is directed to show his name in the cause list.
	Mr.D.K.Patnaik, learned counsel for the respondents is present.
	He further submits that he wants to withdraw the OA since the applicant has got the relief. Accordingly the memo filed has been allowed.
	The OA is disposed of as withdrawn. No order as to costs.

( GOKUL CHANDRA PATI)  
MEMBER (A)

I.Nath

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